Dear Ms. Sawhney,

Sub: Operation/movement of services essential for operating ships during lock down period – reg.

As you are aware, the Ministry of Home Affairs vide its Order No. 40-3/2020-DM-I(A) dated 25.03.2020, has removed restrictions on ‘operation of Railways, Airports and Seaports for cargo movement, relief and evacuation and their related operational organizations, inter-state movement of goods/cargo for inland and exports’, during the lock down period. Smooth operation of shipping activities is crucial for functioning of ports and cargo movement.

2. Indian National Shipowners’ Association (INSA), has brought to the notice of this office that at some places they are finding difficulty to obtain the following services which are essential for operation of Indian ships due to interruption by local law enforcement agencies;

2.1. Services for supply of ship’s stores, spare parts, provisions, foodstuffs including supply of fresh water.
2.2. Transportation services of ship’s crew members who are being signed on/off.
2.3. IT related services for ships (at office or third party service providers).

3. An interruption in the above services may disturb the supply chain of goods in the country and defeat the efforts of the government for continued uninterrupted movement of cargo at Indian ports.

4. You are, therefore, requested to advise your law enforcement agencies/concerned machinery of the State to facilitate services engaged in supply of provisions and spares to the ships and transportation of ship crew within the city.

With regards,

Yours sincerely,

(Amitabh Kumar)

Ms. Nilam Sawhney, IAS
Chief Secretary, Government of Andhra Pradesh
1st Block, 1st Floor, Interim Government Complex,
A.P. Secretariat Office, Velagapudi,
Andhra Pradesh – 522 503.
D.O. No. SL-MIS-9(6)/2020

Dear Shri Mukim,

Sub: Operation/movement of services essential for operating ships during lock down period – reg.

As you are aware, the Ministry of Home Affairs vide its Order No. 40-3/2020-DM-I(A) dated 25.03.2020, has removed restrictions on ‘operation of Railways, Airports and Seaports for cargo movement, relief and evacuation and their related operational organizations, inter-state movement of goods/cargo for inland and exports’, during the lock down period. Smooth operation of shipping activities is crucial for functioning of ports and cargo movement.

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3. An interruption in the above services may disturb the supply chain of goods in the country and defeat the efforts of the government for continued uninterrupted movement of cargo at Indian ports.

4. You are, therefore, requested to advise your law enforcement agencies/concerned machinery of the State to facilitate services engaged in supply of provisions and spares to the ships and transportation of ship crew within the city.

With regards,

Yours sincerely,

(Amitabha Kumar)

Shri Anil Mukim, IAS
Chief Secretary, Government of Gujarat
1st Block, 5th Floor, Sachivalaya,
Gandhinagar, Gujarat – 382 010.
D.O. No. SL-MIS-9(6)/2020

Dated: 27.03.2020

Dear Shri Vijay Bhaskar,

Sub.: Operation/movement of services essential for operating ships during lock down period – reg.

As you are aware, the Ministry of Home Affairs vide its Order No. 40-3/2020-DM-I(A) dated 25.03.2020, has removed restrictions on ‘operation of Railways, Airports and Seaports for cargo movement, relief and evacuation and their related operational organizations, inter-state movement of goods/cargo for inland and exports’, during the lock down period. Smooth operation of shipping activities is crucial for functioning of ports and cargo movement.

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3. An interruption in the above services may disturb the supply chain of goods in the country and defeat the efforts of the government for continued uninterrupted movement of cargo at Indian ports.

4. You are, therefore, requested to advise your law enforcement agencies/concerned machinery of the State to facilitate services engaged in supply of provisions and spares to the ships and transportation of ship crew within the city.

With regards,

Yours sincerely,

Amitabh Kumar

Shri TM Vijay Bhaskar, IAS
Chief Secretary, Government of Karnataka
Room No. 320, 3rd Floor, Vidhana Soudha,
Bengaluru, Karnataka – 560 001.
Dear Shri Jose,

Sub.: Operation/movement of services essential for operating ships during lock down period – reg.

As you are aware, the Ministry of Home Affairs vide its Order No. 40-3/2020-DM-I(A) dated 25.03.2020, has removed restrictions on ‘operation of Railways, Airports and Seaports for cargo movement, relief and evacuation and their related operational organizations, inter-state movement of goods/cargo for inland and exports’, during the lock down period. Smooth operation of shipping activities is crucial for functioning of ports and cargo movement.

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4. You are, therefore, requested to advise your law enforcement agencies/concerned machinery of the State to facilitate services engaged in supply of provisions and spares to the ships and transportation of ship crew within the city.

With regards,

Yours sincerely,

Amitabh Kumar

Shri Tom Jose, IAS
Chief Secretary, Government of Kerala
Secretariat, Thiruvananthapuram,
Kerala – 695 001.
D.O. No. SL-MIS-9(6)/2020

Dear Shri Mehta,

Sub: Operation/movement of services essential for operating ships during lock down period – reg.

As you are aware, the Ministry of Home Affairs vide its Order No. 40-3/2020-DM-I(A) dated 25.03.2020, has removed restrictions on ‘operation of Railways, Airports and Seaports for cargo movement, relief and evacuation and their related operational organizations, inter-state movement of goods/cargo for inland and exports’, during the lock down period. Smooth operation of shipping activities is crucial for functioning of ports and cargo movement.

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3. An interruption in the above services may disturb the supply chain of goods in the country and defeat the efforts of the government for continued uninterrupted movement of cargo at Indian ports.

4. You are, therefore, requested to advise your law enforcement agencies/concerned machinery of the State to facilitate services engaged in supply of provisions and spares to the ships and transportation of ship crew within the city.

With regards,

Yours sincerely,

Shri Ajay Mehta, IAS
Chief Secretary, Government of Maharashtra
CS Office Main Building, Mantralaya, 6th Floor,
Madame Cama Road, Mumbai,
Maharashtra – 400 032.
D.O. No. SL-M15-9(6)/2020

Dated: 27.03.2020

Dear Dr. Tripathy,

Sub: Operation/movement of services essential for operating ships during lock down period – reg.

As you are aware, the Ministry of Home Affairs vide its Order No. 40-3/2020-DM-I(A) dated 25.03.2020, has removed restrictions on ‘operation of Railways, Airports and Seaports for cargo movement, relief and evacuation and their related operational organizations, inter-state movement of goods/cargo for inland and exports’, during the lock down period. Smooth operation of shipping activities is crucial for functioning of ports and cargo movement.

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   2.3. IT related services for ships (at office or third party service providers).

3. An interruption in the above services may disturb the supply chain of goods in the country and defeat the efforts of the government for continued uninterrupted movement of cargo at Indian ports.

4. You are, therefore, requested to advise your law enforcement agencies/concerned machinery of the State to facilitate services engaged in supply of provisions and spares to the ships and transportation of ship crew within the city.

With regards,

Yours sincerely,

(Amitabh Kumar)

Dr. Asit Tripathy, IAS
Chief Secretary, Government of Odisha
General Administration Department,
Odisha Secretariat, Bhubaneswar,
Odisha – 751 001.
D.O. No. SL-MIS-9(6)/2020

Dated: 27.03.2020

Dear Shri Shanmugam,

Sub: Operation/movement of services essential for operating ships during lock down period – reg.

As you are aware, the Ministry of Home Affairs vide its Order No. 40-3/2020-DM-I(A) dated 25.03.2020, has removed restrictions on ‘operation of Railways, Airports and Seaports for cargo movement, relief and evacuation and their related operational organizations, inter-state movement of goods/cargo for inland and exports’, during the lock down period. Smooth operation of shipping activities is crucial for functioning of ports and cargo movement.

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2.3. IT related services for ships (at office or third party service providers).

3. An interruption in the above services may disturb the supply chain of goods in the country and defeat the efforts of the government for continued uninterrupted movement of cargo at Indian ports.

4. You are, therefore, requested to advise your law enforcement agencies/concerned machinery of the State to facilitate services engaged in supply of provisions and spares to the ships and transportation of ship crew within the city.

With regards,

Yours sincerely,

Shri K. Shanmugam, IAS
Chief Secretary, Government of Tamil Nadu
Namakkal Kavignar Maaligai, Fort St. George,
Chennai, Tamil Nadu – 600 009.
D.O. No. SL-MIS-9(6)/2020

Dated: 27.03.2020

Dear Shri Sinha,

Sub.: Operation/movement of services essential for operating ships during lock down period – reg.

As you are aware, the Ministry of Home Affairs vide its Order No. 40-3/2020-DM-I(A) dated 25.03.2020, has removed restrictions on ‘operation of Railways, Airports and Seaports for cargo movement, relief and evacuation and their related operational organizations, inter-state movement of goods/cargo for inland and exports’, during the lock down period. Smooth operation of shipping activities is crucial for functioning of ports and cargo movement.

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4. You are, therefore, requested to advise your law enforcement agencies/concerned machinery of the State to facilitate services engaged in supply of provisions and spares to the ships and transportation of ship crew within the city.

With regards,

Yours sincerely,

(Amitabh Kumar)

Shri Rajiva Sinha, IAS
Chief Secretary, Government of West Bengal
Nabanna, 13th Floor, 325, Sarat Chatterjee Road,
Mandirtala, Shibpur, Howrah, West Bengal – 711 102.
D.O. No. SL-MIS-9(6)/2020

Dated: 27.03.2020

Dear Shri Rai,

Sub.: Operation/movement of services essential for operating ships during lock down period – reg.

As you are aware, the Ministry of Home Affairs vide its Order No. 40-3/2020-DM-I(A) dated 25.03.2020, has removed restrictions on ‘operation of Railways, Airports and Seaports for cargo movement, relief and evacuation and their related operational organizations, inter-state movement of goods/cargo for inland and exports’, during the lock down period. Smooth operation of shipping activities is crucial for functioning of ports and cargo movement.

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4. You are, therefore, requested to advise your law enforcement agencies/concerned machinery of the State to facilitate services engaged in supply of provisions and spares to the ships and transportation of ship crew within the city.

With regards,

Yours sincerely,

[Signature]

Shri Parimal Rai, IAS
Chief Secretary, Government of Goa
Secretariat, Porvroim, Bardez,
Goa – 403 521.
Dear Shri Sanghi,

Sub.: Operation/movement of services essential for operating ships during lock down period – reg.

As you are aware, the Ministry of Home Affairs vide its Order No. 40-3/2020-DM-I(A) dated 25.03.2020, has removed restrictions on ‘operation of Railways, Airports and Seaports for cargo movement, relief and evacuation and their related operational organizations, inter-state movement of goods/cargo for inland and exports’, during the lock down period. Smooth operation of shipping activities is crucial for functioning of ports and cargo movement.

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4. You are, therefore, requested to advise your law enforcement agencies/concerned machinery of the State to facilitate services engaged in supply of provisions and spares to the ships and transportation of ship crew within the city.

With regards,

Yours sincerely,

(Amitabh Kumar) 27.03.2020

Shri Chetan B. Sanghi, IAS
Chief Secretary, Union Territory of Andaman and Nicobar
Administration Secretariat, Port Blair – 744 101.
D.O. No. SL-MIS-9(6)/2020

Dated: 27.03.2020

Dear Sir,

Sub.: Operation/movement of services essential for operating ships during lock down period – reg.

As you are aware, the Ministry of Home Affairs vide its Order No. 40-3/2020-DM-I(A) dated 25.03.2020, has removed restrictions on ‘operation of Railways, Airports and Seaports for cargo movement, relief and evacuation and their related operational organizations, inter-state movement of goods/cargo for inland and exports’, during the lock down period. Smooth operation of shipping activities is crucial for functioning of ports and cargo movement.

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4. You are, therefore, requested to advise your law enforcement agencies/concerned machinery of the State to facilitate services engaged in supply of provisions and spares to the ships and transportation of ship crew within the city.

With Regard,

Yours sincerely,

(Amitabh Kumar)

Shri. Dineshwar Sharma, IPS (Retd.)
Administrator, Union Territory of Lakshadweep,
Kavaratti – 682 555.
D.O. No. SL-MIS-9(6)/2020

Dear Shri Kumar,

Sub.: Operation/movement of services essential for operating ships during lock down period – reg.

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With regards,

Yours sincerely,

(Amitabh Kumar)

Shri Ashwani Kumar, IAS
Chief Secretary, Union Territory of Puducherry
Main Building, Chief Secretariat,
Puducherry – 605 001.